

POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS OF FINANCIAL EYES (INDIA) LIMITED

Registered Office : H 41, IInd Floor, Masjid Moth, Greater Kailash II, New Delhi-110 048
Registered Office of the company changed from 815, Arunachal Building, 19 Barakhamba Road,
New Delhi -110 001 to present address w.e.f July 13,2006

This Post Offer Public Announcement ("Announcement") is being issued by Allianz Securities Limited as ("The Manager to the Offer"), on behalf of Ms. Abhilasha Agarwal ("Acquirer") in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 & subsequent amendments thereto ("The Regulations").

The offer details are as under :-

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|-----------------------------------|--------------------------------|
| 1. Name of Target Company | Financial Eyes (India) Limited |
| 2. Name of Acquirer | Ms. Abhilasha Agarwal |
| 3. Name of Manager to the Offer | Allianz Securities Limited |
| 4. Name of Registrar to the Offer | MAS Services Private Limited |
| 5. Offer Details: | |
| Date of opening of the offer | May 18, 2006 |
| Date of closure of the offer | June 6, 2006 |
| 6. Details of Acquisition | |

S.No.	Item	Proposed in the offer document		Actuals	
I	Offer Price	Rs 16 per Equity Share of Rs. 10/-		Rs 16 per Equity Share of Rs. 10/-	
II	Share holding of Acquirer before MOU / Public Announcement (No. & % of voting capital)	4,21,424 (14.05%)		4,21,424 (14.05%)	
III	Shares acquired by way of MOU Shares (No. & % of voting capital)	6,01,510 (20.05%)		6,01,510 (20.05%)	
IV	Shares acquired in the Offer (No. & % of voting capital)	6,00,014 (20.00%)		5,31,414 (17.71%)	
V	Size of the Offer (No. of shares multiplied by Offer Price)	Rs 96,00,224		Rs 85,02,624	
VI	Shares acquired after the PA but before 7 working days prior to closure date, if any (No. & % of voting capital)	Nil		Nil	
VII	Post Offer shareholding of the Acquirer upon transfer of shares (No. & % of voting capital) (II+III+IV+VI)	16,22,948 (54.10%)		15,54,348 (51.81%)	
VIII	Pre & Post Offer share holding of other public (No. & % of voting capital)	Pre Offer	Post Offer	Pre Offer	Post Offer
		16,20,803 (54.03%)	13,77,122* (45.90%)	16,20,803 (54.03%)	14,45,722* (48.19%)

*The shareholding of the erstwhile promoters has been included in the public pursuant to open offer.

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| 7. Status of Escrow Account, whether released or not: | : Released |
| 8. Payment of interest, if any to the shareholders along with the details thereof | : Nil |
| 9. Status of investor complaints received, if any | : No Complaint received in respect of the Offer. |

The Acquirer accepts full responsibility for the information contained in this Post Offer Public Announcement.

A copy of this Post offer public announcement will also be available on the website of SEBI i.e. www.sebi.gov.in

Issued on behalf of the Acquirer by the Manager of the Offer



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Place: New Delhi
Date : 1st August, 2006